## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 75/2002 in OA 1155/2000

New Delhi this the 4th day of April, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri M.P.Singh, Member (A)

Shri Jai Parkash Badli Worker,Delhi Milk Scheme, West Patel Nagar, New Delhi.

.. Petitioners

( By Advocate Shri R.S. Rawat )

**VERSUS** 

- 1. Shri D.K.Vishwas, Secretary to the Govt.of India, Ministry of Agriculture, (Department of A.H.& Dairying ) Krishi Bhawan, New Delhi.
- 2. Shri R.M. Mishra, General Manager, Delhi Milk Scheme West Patel Nagar, New Delhi.

.. Respondents

(By Advocate Shri K.R.Sachdeva )

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Shri K.R.Sachdeva, learned counsel for respondents has drawn our attention to the Hon'ble Delhi High Court's order dated 5.3.2002 in C.W.1323/02 and CM 2224/02 with respect to the Tribunal's order dated 28.5.2001 which is subject matter of the present CP.

In the light of the Delhi High Court's order dated 5.3.2002 , CP 75/2002 is disposed of. Notices to the alleged contemnors are discharged. File be consigned to the record room.

( M.P.Singh ) Member (A)

( Smt.Lakshmi Swaminathan )

Vice Chaiman (J)